

ITEM NO.101

COURT NO.12

SECTION XVI

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Civil Appeal No(s). 8534/2015

M/S. RDB TEXTILES LTD.

Appellant(s)

VERSUS

COMMISSIONER OF CENTRAL EXCISE AND SERVICE TAX,
KOLKATA-IV COMMISSIONERATE

Respondent(s)

(FOR ON IA 3/2016(Application for impleadment)

WITH

C.A. No. 8703/2015 (XVI)

(FOR ON IA 3/2016)

C.A. No. 8725-8726/2015 (XVI)

C.A. No. 8769/2015 (XVI)

(FOR ON IA 3/2016)

C.A. No. 8565/2015 (XVI)

C.A. No. 9153/2015 (XVI)

C.A. No. 8894-8895/2015 (XVI)

(FOR ON IA 5-6/2016)

C.A. No. 8896-8897/2015 (XVI)

FOR ON IA 5-6/2016(Application for impleadment))

C.A. No. 13331/2015 (XVI)

(FOR ON IA 3/2016)

C.A. No. 9242-9243/2015 (XVI)

C.A. No. 9087/2015 (XVI)

C.A. No. 9249/2015 (XVI)

C.A. No. 9144/2015 (XVI)

C.A. No. 8885-8886/2015 (XVI)

(FOR ON IA 5-6/2016)

C.A. No. 8890-8891/2015 (XVI)

(FOR ON IA 5-6/2016)

C.A. No. 13330/2015 (XVI)

C.A. No. 8706/2015 (XVI)

(FOR ON IA 3/2016)

C.A. No. 8743/2015 (XVI)

(IA FOR ON IA 3/2016)

C.A. No. 9146-9147/2015 (XVI)

C.A. No. 8759-8760/2015 (XVI)

(FOR ON IA 5/2016)

Date : 06-02-2018 These matters were called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ROHINTON FALI NARIMAN
HON'BLE MR. JUSTICE NAVIN SINHA**

For Appellant(s) Mr. S.K. Bagaria, Sr. Adv.
Mr. Neeraj Krishan Kaul, Sr. Adv.
Mr. Saurav Agarwal, Adv.
Mr. Saurabh Bagaria, Adv.
Mr. Amit Agarwalla, Adv.
Mr. Kapil Rohatgi, Adv.
Mr. T. R. B. Sivakumar, AOR

For Respondent(s) Mr. Atmaram N.S. Nadkarni, Sr. Adv.
Mr. K. Radhakrishnan, Sr. Adv.
Ms. Nisha Bagchi, Adv.
Ms. Sunita Rani Singh, Adv.
Mr. Rupesh Kumar, Adv.
Ms. Pooja Sharma, Adv.
Mr. B. Krishna Prasad, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

Mr. S.K. Bagaria, learned senior counsel for the appellant started his arguments at 2.00 p.m. and was followed by Mr. Neeraj Krishan Kaul, learned senior counsel who concluded his arguments at 2.45 p.m.

Thereafter, Mr. K. Radhakrishnan, learned senior counsel for the respondent started his arguments and was on his legs when the Court rose for the day.

List these matters tomorrow, i.e., on 7.2.2018, as part-heard.

**(B.PARVATHI)
COURT MASTER**

**(SAROJ KUMARI GAUR)
BRANCH OFFICER**